## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 210 OF 2018**

Dated: 5<sup>th</sup> December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Raj West Power Limited ....Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission ... Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit Mr. Pratik Das

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for Discoms

## **ORDER**

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 11.03.2019.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Ts/js